

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S.L.O. INDUSTRIES LIMITED Date of Commencement of Liquidation: 27-01-2022; List of Stakeholders as on Date: 22-03-2022; Name of IP: Mr. S. Palaniappan; Process Number: 1; Last 5 digit of registration number: 11207

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	1976568	1	1416000			560568	NA
2	Liquidation costs incurred till date		18197		18197				NA
3	Secured financial creditors	1	4414922366	1	4414922366				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	23	1909843	0	0			1909843	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	38	5003895	0	0	0	0	5003895	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	416388554	4	416388554				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	46	154059075	36	112013471		27441072	14604533	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	19579390	4	19579390				<a href="#">Annexure 9</a>
Total		118	5013857888	46	4964337978	0	27441072	22078839	